

Central Administrative Tribunal, Allahabad.

Registration T.A.No.424 of 1987
(Civil Misc. Writ Petition No.350 of 1988)

A/S
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Ahmad Ali ... Petitioner

Vs.

Union of India & 3 others ... Respondents.

Connected with
Registration T.A.No.423 of 1987
(Civil Misc. Writ Petition No.310 of 1979)

Abdul Khalil ... Petitioner

Vs.

Union of India & 4 others ... Respondents.

Hon.D.S.Misra, AM
Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For order, see our order of dated passed in
the connected registration T.A.No.423 of 1987 (Abdul
Khalil Vs. U.O.I.).

G.S.Sharma

MEMBER (J)

[Signature]

MEMBER(A)

Dated: 31st Jan.1989
kkb